

(c) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) 1st July, 1983.

(b) and (c). DDA has reported that the work is likely to be completed by December, 1992.

Programme for Artificial Recharge of Water

3443. SHRIBABUBHAI MEGHJISHAH: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Central Ground Water Corporation has chalked out a plan with the assistance of United Nations Development Programme and Government of Gujarat for artificial recharge of water in Mehsana and coastal area of Saurashtra in Gujarat;

(b) if so, the details thereof; and

(c) whether Union Government propose to sponsor this Plan in Kutch also?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b) In collaboration with the Government of Gujarat, the Central Ground Water Board conducted an experimental artificial recharge project in Mehsana and coastal Saurashtra in Gujarat from 1981 to 1985 with the assistance of the United Nations Development Programme. No further programme is under consideration.

(c) No such proposal has been received.

Election of Co-Operative Group Housing Societies

3444. SHRI KAMAL CHAUDHRY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any of the Co-operative Group Housing Societies in Delhi was issued requisitions u/s 30 (1) of Delhi, Co-operative Societies Act by Registrar Co-operative Societies during last three years;

(b) if so, the details thereof with dates of requisitions and dates of elections held by the said societies; and

(c) the details of action taken against the defaulting societies?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c) The details of societies who were issued requisitions u/s 30 (1) of Delhi Co-operative Societies Act, dates of elections held and action taken against defaulting societies are given in statement I and II [Placed in Library. See No. LT 670/90]

Letter From Members of Parliament

3445. SHRI RAM SAGAR (Saidpur): Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of letters received from Members of Parliament in his Ministry from 1 January, 1990 till date;

(b) the number of letter out of them disposed of and the reasons for other letter pending; and

(c) the details of steps taken to expedite replies to these letters?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). The position of letters received from Member of Parliament during the period is as follows:

No. of letters received	1004
No. of letters disposed of	827
No. of letters pending	177